

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 02-03-20 TO 06-03-2020

| <u>S. NO.</u> | <u>APPEAL NO.</u> | <u>ORDER NO.</u> | <u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u> | <u>DATE ON WHICH ORDER DISPATCHED</u> |
|---------------|----------------------------|------------------|--|---------------------------------------|
| | <u>FINAL ORDERS</u> | | | |
| 1 | <u>C/51160/2018</u> | 51815/2019 | 27/2/2020 | 2/3/2020 |
| 2 | <u>ST/50945/2015</u> | 51825/2019 | 4/3/2020 | 5/3/2020 |
| 3 | <u>ST/52129/2015</u> | 50368/2020 | 27/2/2020 | 2/3/2020 |
| 4 | <u>ST/54665/2014</u> | 50369/2020 | 27/3/2020 | 2/3/2020 |
| 5 | <u>C/53059/2018</u> | 50373/2020 | 26/2/2020 | 2/3/2020 |
| 6 | <u>ST/53006/2016</u> | 50376/2020 | 26/2/2020 | 2/3/2020 |
| 7 | <u>C/52054/2019</u> | 50378/2020 | 26/2/2020 | 2/3/2020 |
| 8 | <u>ST/52384/2016</u> | 50383/2020 | 27/2/2020 | 2/3/2020 |
| 9 | <u>ST/50296/2016</u> | 50397/2020 | 2/3/2020 | 4/3/2020 |
| 10 | <u>ST/50238/2016</u> | 50398/2020 | 2/3/2020 | 4/3/2020 |
| 11 | <u>ST/52495/2016</u> | 50399/2020 | 2/3/2020 | 4/3/2020 |
| 12 | <u>ST/53552/2014</u> | 50400/2020 | 2/3/2020 | 4/3/2020 |
| 13 | <u>ST/55668/2013</u> | 50401/2020 | 2/3/2020 | 4/3/2020 |
| 14 | <u>C/52787/2019</u> | 50427/2020 | 3/3/2020 | 4/3/2020 |
| 15 | <u>C/51955/2019</u> | 50438/2020 | 3/3/2020 | 4/3/2020 |
| 16 | <u>ST/50846/2017</u> | 50439/2020 | 3/3/2020 | 4/3/2020 |
| 17 | <u>ST/52188/2016</u> | 50441/2020 | 4/3/2020 | 4/3/2020 |
| 18 | <u>ST/51639/2016</u> | 50461/2020 | 4/3/2020 | 5/3/2020 |
| 19 | <u>C/52231/2019</u> | 50471/2020 | 4/3/2020 | 6/3/2020 |
| | <u>MISC ORDERS</u> | | | |
| 1 | <u>ST/50097/2017</u> | 50108-50109/2020 | 26/2/2020 | 2/3/2020 |
| 2 | <u>C/50015-50018/2020</u> | 50110-50113/2020 | 2/3/2020 | 4/3/2020 |
| 3 | <u>ST/55125/2014</u> | 50117/2020 | 4/3/2020 | 4/3/2020 |

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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11.3.20